NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

CIBI VISHAL. SANDEEP KUMAR.

ORDER

Shri Hari Shankar Mani, Counsel for R2 to R6 present. Counsel for R9 called, Final opportunity is provided for filing counter by R9. 1/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)